

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 301
TO BE ANSWERED ON 12th DECEMBER, 2018**

COMMITTEE ON NDCP

301. ADV. M. UDHAYAKUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the Government has constituted Committees to work on objectives set by National Digital Communication Policy (NDCP);
- (b) if so, the details thereof;
- (c) whether it is also true that according to private service providers, the telecom sector remains highly taxed just like tobacco industry in addition to the GST at 18 per cent which is almost at the higher tax bracket; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No. Madam.
- (b) Does not arise in view of (a) above.
- (c) & (d) As per the information received from the Department of Revenue, Ministry of Finance, the telecommunication services attract standard rate of GST @ 18% and is not taxed like tobacco industry.
